
State Of Sikkim Vs Pema Wangchuk Lepcha

Criminal Appeal No. 09 Of 2022

Court: Sikkim High Court

Date of Decision: Nov. 20, 2023

Hon'ble Judges: Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

Bench: Division Bench

Advocate: Yadev Sharma, Shakil Raj Karki, Tsewang Namgyal Bhutia

Judgement

Meenakshi Madan Rai, J

Learned Counsel for the Respondent verbally seeks time on grounds that he was unable to prepare the matter.

Not opposed.

Considered and ordered accordingly.

List this matter after the winter vacation as found convenient by the parties.